

Trade Policy Reforms

1655. DR. SHRIKANT RAMACHANDRA JICHKAR :

SHRI V. RAJESHWAR RAO :

Will the PRIME MINISTER be pleased to state :

(a) the number of proposals pertaining to trade policy reforms which are pending before the Cabinet Committee on Economic Affairs;

(b) whether the New Trade Policy has been slow in implementation for want of clearance for such proposals; and

(c) by when these proposals are likely to be cleared ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED) : (a) At present, no such proposal is pending.

(b) and (c) Do not arise.

Report of Trade Development Authority about TTCI

1656 DR. SHRIKANT RAMACHANDRA JICHKAR :

SHRI V. RAJESHWAR RAO :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Trade Development Authority in its report about the Tea Trading Corporation of India (TTCI) had suggested for opening of joint venture company abroad;

(b) whether it is a fact that such joint venture company set up by the TTCI had gone into losses; and

(c) whether any responsibility has been fixed on some persons for these avoidable losses

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED) : (a) In order to expand activities of Tea Trading Corporation of India in the South East Asian region, the erstwhile Trade Development Authority, during 1978-79, prepared a feasibility report for establishing a joint venture project in Singapore.

(b) Yes, Sir.

(c) Responsibility in the matter was fixed on the then Chief Executive of the Tea Trading Corporation of India Ltd., who has since resigned.

Trade with Neighbouring Countries

1657. DR. SHRIKANT RAMACHANDRA JICHKAR :
SHRI V. RAJESHWAR RAO :

Will the PRIME MINISTER be pleased to state :

(a) the quantum of import and export with Nepal, Bhutan, Bangladesh, Sri Lanka and Pakistan during the last three years;

(b) what steps are being taken to augment the border trade with these countries; and

(c) the exchange rate of the rupee with the currencies of these countries during the said three years ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED) : (a) The quantum of import and export with Nepal, Bhutan, Bangladesh, Sri Lanka and Pakistan during the last three years is given below :

(Value in Rs. Crore)

| Countries | 1989-90 | | 1990-91 | | 1991-92 | |
|------------|---------|--------|---------|--------|---------|--------|
| | Export | Import | Export | Import | Export | Import |
| Nepal | 83.32 | 0.56 | 86.62 | 81.49 | 196.55 | 70.11 |
| Bhutan | — | — | 3.91 | 1.45 | 2.96 | 1.16 |
| Bangladesh | 458.04 | 24.30 | 547.44 | 31.29 | 809.44 | 14.16 |
| Sri Lanka | 97.38 | 23.40 | 234.90 | 36.72 | 429.08 | 28.06 |
| Pakistan | 51.39 | 53.79 | 73.60 | 84.49 | 98.61 | 149.98 |
| Total | 690.13 | 102.05 | 946.47 | 235.44 | 1536.64 | 263.47 |